



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,16th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

46	WP(C)/7295/2022 B/O	GOURI KUMAR PACHANI AND ANR. <b>Versus</b> INDIAN BANK AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS Mr. A Baruah	
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 07-11-2022 TO 18-11-2022(RELATING TO DIVISION BENCH-II),ALONG WITH THE FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
27	WP(C)/5665/2022 B/O, WITH WP(C)/1994/2020 (D/O), REVIEW PET./105/2021 (D/O)	JARFUL KHATUN @ JHARFULI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
28	Review.Pet./173/2022 B/O	KHUDEJA KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 16/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022

11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
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19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

54	WP(C)/7111/2022 FIXED	ABDUL LATIF SK AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, REVENUE
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**ORDERS**

55	WP(C)/6553/2021 B/O	AHMED NEWAJ CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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9)	MS. S SARMA	12-11-2022	To	04-12-2022
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11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
75	Cont.Cas(C)/633/2022 FIXED	SYED MOHBUBUL MAJID <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	SC, SEC. EDU. GA, ASSAM SC, AGA
<b><u>ORDERS</u></b>				
76	WP(C)/1890/2021 B/O	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
77	WP(C)/3242/2021 FIXED	AJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR B ISLAM	SC. EDU.
<b><u>STAY MATTERS</u></b>				
78	WP(C)/5739/2022 B/O	MAZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/11/2022

1)	MR. N J GOGOI
2)	MR. A CHAMUAH
3)	MR G BHARADWAJ
4)	MR H S KALSI
5)	MR. A K TALUKDAR
6)	MR. R P SINGH
7)	MR. N SHARMA
8)	MR I AHMED
9)	MS. S SARMA

19-10-2022	To	19-11-2022
06-11-2022	To	19-11-2022
09-11-2022	To	16-11-2022
09-11-2022	To	19-11-2022
10-11-2022	To	30-11-2022
15-11-2022	To	25-11-2022
16-11-2022	To	16-11-2022
14-11-2022	To	18-11-2022
12-11-2022	To	04-12-2022

10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
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19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

47	WP(C)/7278/2022 CAVT. NO.12242/022, B/O	ARUN MEDHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. R ALI MR A S SK FOR CAVEATOR
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**ADMISSION**

48	WP(C)/1718/2020 B/O	MANIK CHAND SINGHA <b>Versus</b> STATE BANK OF INDIA AND ANR.	MR. M KATAKI	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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11)	MR J CHOPRA	21-11-2022	To	25-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ADMISSION**

63	WP(C)/121/2019 PART-HEARD, BY SLIP	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
53	Bail Appln./2650/2022 WITH SCANNED CASE RECORD, B/O.	MD. TAFIQUK ISLAM @ BABU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b><u>MOTION</u></b>				
54	CRP(IO)/270/2022 B/O	ON THE DEATH OF HARI PRASAD DOWERAH HIS LEGAL HEIRS AMRIT DOWERAH <b>Versus</b> TATA TEA LIMITED AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	
<b><u>BAIL HEARING (BA)</u></b>				
55	Bail Appln./2586/2022 WITH SCANNED COPY OF CD. FIXED	MUKUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. P ADHIKARI MR A K AZAD	PP, ASSAM
56	Bail Appln./2862/2022 FIXED	MD. SAMSULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
57	RSA/107/2018 FIXED	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR <b>Versus</b> SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
<b><u>HEARING</u></b>				
58	RFA/73/2019 WITH LCR, BY SLIP	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	MR A K RAI MS. N RAI
	<b>WITH</b> I.A.(Civil)/2400/2019 <b>in</b> RFA/73/2019	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	
	<b>WITH</b> I.A.(Civil)/2812/2019 <b>in</b> RFA/73/2019	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR R KALITA	

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
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15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,16th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
50	MACApp./671/2018 WITH LCR, FIXED	SMTI SHAMPA AICH @ CHAMPA AICH <b>Versus</b> MISS PRITISHA BORAH AND 2 ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	MS S MOCHAHARI (R3) MR S DUTTA (R3) MS. M CHOUDHURY (R3) MR. B K GOGOI MR. A D CHOUDHURY MR. C SHARMA (R3) MR. S DUTTA (R3) MS M GAZLOO (R3)
	<b>WITH</b>			
51	MACApp./675/2018	SMTI SHAMPA AICH @ CHAMPA AICH <b>Versus</b> SRI GAUTAM KONWAR AND 4 ORS	MR G P BHOWMIK MS M KALITA MS P CHETIA	MS S MOCHAHARI (R5) MR S DUTTA (R5) MS. N S THAKURIA (R1-R4) MS. M CHOUDHURY (R5) MR. C SHARMA (R5) MS M GAZLOO (R5)

LEAVE NOTE OF ADVOCATES FOR 16/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022

13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,16th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
46	Bail Appln./2223/2022 WITH SCANNED COPY OF CASE RECORD, FIXED	RANJIT KUMAR BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI
<b><u>ORDERS</u></b>				
47	MACApp./224/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3201/2012 <b>in</b> MACApp./224/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
48	MACApp./215/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3167/2012 <b>in</b> MACApp./215/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	

49	<b>WITH</b> MACApp./216/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3175/2012 <b>in</b> MACApp./216/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
50	<b>WITH</b> MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	<b>WITH</b> MC/3185/2012 <b>in</b> MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	<b>WITH</b> MC/3186/2012 <b>in</b> MACApp./220/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
51	<b>WITH</b> MACApp./225/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	<b>WITH</b> MC/3203/2012 <b>in</b> MACApp./225/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
52	<b>WITH</b> MACApp./226/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	<b>WITH</b> MC/3205/2012 <b>in</b> MACApp./226/2012	NATIONAL INSURANCE CO LTD <b>Versus</b> LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	



53	<b>WITH</b> MACApp./113/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	<b>WITH</b> MC/1062/2013 <b>in</b> MACApp./113/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	<b>WITH</b> I.A.(Civil)/934/2018 <b>in</b> MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HAJURI	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/936/2018 <b>in</b> MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HAJURI	MR. R GOSWAMI
	<b>WITH</b> I.A.(Civil)/937/2018 <b>in</b> MACApp./113/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HAJURI	MR. R GOSWAMI
54	I.A.(Civil)/3560/2019 WITH LCR, FIXED <b>in</b> MACApp./43/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	<b>WITH</b> MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS		
55	CRP/33/2022 FIXED	BAKHAL RAMCHYARI <b>Versus</b> THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	
56	CRP/57/2022 FIXED	NARAYAN MANDAL <b>Versus</b> SANJIB ROY AND 12 ORS	MR. I CHOUDHURY MD E AHMED R L CHUTIA	GA, ASSAM MR. A L MANDAL MR P KATAKI
<b>HEARING</b>				
57	MACApp./172/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MRD MONDAL
58	MACApp./481/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
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17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,16th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
63	Crl.Pet./657/2022 FIXED	DEBABRATA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
64	Crl.Pet./1024/2022 FIXED	ABDUS SALAM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
65	Crl.Pet./1030/2022 FIXED	BINOD KUMAR SETH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
66	Crl.Pet./1100/2022 FIXED	BINAY KRISNA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N C DAS MR. M DUTTA	PP, ASSAM
67	Crl.Pet./1153/2022 B/O	SUMIT CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A CHETIA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
68	Crl.Pet./1155/2022 B/O	MD. HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
69	AB/3352/2022 FIXED	DHANJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A KHAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
70	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
71	Bail Appln./2622/2022 FIXED	MD. BAIDULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
72	Bail Appln./2743/2022 B/O	SAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM

**BAIL HEARING**

73	AB/2981/2022 FIXED	SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/647/2022 <b>in</b> AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
	<b>WITH</b> Bail Appln./2613/2022	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
75	AB/3032/2022 WITH SCANNED COPY OF CD. FIXED.	SANJAY ARJYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,16th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
59	Bail Appln./2959/2022 FIXED	MAHABIR JAIN SHYAMSUKHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	SC, CBI
<b>MOTION</b>				
60	Crl.Pet./850/2022 FIXED	RAJESH KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
61	Crl.Pet./937/2022 FIXED	BADRUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J A AHMED	PP, ASSAM
62	Crl.Pet./1149/2022 B/O	SHILPI PAUL CHOUDHURY <b>Versus</b> SABITA DAS AND 2 ORS.	MR. A GANGULY MS. M ROY I. SINGH MR T CHHETRI	
<b>ADMISSION</b>				
63	Crl.Pet./555/2013 WITH LCR 1 FILE, FIXED	AMOD KR. SINGH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S CHAKRABORTY MR.D HAZARIKA MR.L P SHARMA	PP, ASSAM
64	Crl.Pet./124/2022 WITH LCR 2 FILES, FIXED	MD. SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR M Z SHAH (r-2) MR A S SK (r-2) PP, ASSAM
65	Crl.Pet./611/2022 WITH LCR 1 FILE, FIXED	PRATAP PAUL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J P DAS	MR. M K DAS MOMI KALITA PP, ASSAM
<b>BAIL HEARING (BA)</b>				
66	Bail Appln./2535/2022 FIXED	ARIF SAIFI <b>Versus</b> THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
67	Bail Appln./2724/2022 FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD M ALI	PP, ASSAM

68	Bail Appln./3033/2022 FIXED	RUHAN KAKATI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
69	AB/3148/2022 FIXED	MOIDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
70	AB/3150/2022 FIXED	AZGAR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
71	AB/3295/2022 FIXED	KHALILUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M ALOM	PP, ASSAM
72	AB/3328/2022 FIXED.	DIPANJALI DEVI KAKATI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
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18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,16th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
69	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
70	WP(C)/5390/2022 FIXED	MD. ALAMGIR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.
71	WP(C)/5928/2022 FIXED AT 2:00 PM	TAPASH KUMAR DEV SARMAH AND 5 ORS <b>Versus</b> THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
<b>ORDERS</b>				
72	WP(C)/339/2020 FIXED	SALEHA KHATOON <b>Versus</b> NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MRS. P M DUTTA

LEAVE NOTE OF ADVOCATES FOR 16/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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**[ For Wednesday,16th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
24	MACApp./579/2017 (AT 10:30 AM)	TAHIRON BEWA <b>Versus</b> THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
25	Crl.Pet./754/2021 (AT 10:30 AM)	CHAMPAK DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. G BORAH MS S AHOM	MR. D SARMAH (r-2) MR B SARMA S. J. SAHARIAH (r-2) PP, ASSAM
<b>ADMISSION</b>				
26	Crl.Pet./43/2022 WITH LCR 3 FILES, B/O	LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	MS. T BEGUM (r-2) PP, ASSAM
<b>ORDERS</b>				
27	Crl.Pet./217/2021 WITH LCR 1 FILE, B/O	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
28	I.A.(Crl.)/590/2022 CRL.PET. 858/2022(D/O), FIXED in Crl.Pet./858/2022	XXX <b>Versus</b> IN RE- MINTU SAIKIA AND 2 ORS.	MS. S SARMA (SC, GHC)	MR. M SAIKIA MR N ISLAM MS TH A DEVI
<b>HEARING</b>				
29	Crl.Pet./337/2019 WITH LCR 1 FILE, FIXED	HIRA GOGOI <b>Versus</b> SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)
30	Crl.Pet./386/2022 WITH LCR 2 FILES, B/O	TAMAL KRISHNA KAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS N KHATUN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**STAY MATTERS**

14	CRP(IO)/75/2020 P/H, FIXED	SANKAR PRASAD PATUWA <b>Versus</b> MD. ABDUR RASHID @ MD. ABDUL RASHID AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR H K BARUAH MR. U J SAIKIA MS. N SAIKIA
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
48	Crl.Pet./1029/2022 FIXED	BINOD KUMAR SETH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
49	Crl.Pet./1096/2022 FIXED	PINTU DEB NATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY MR. J BARMAN	PP, ASSAM
50	Crl.Pet./1106/2022 FIXED	RAJ BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K P PATHAK MR. A R GOGOI MR. R BORA Mr. A Baruah	PP, ASSAM
51	Crl.Pet./1117/2022 FIXED	JYOTI PRASAD BORA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
<b><u>ADMISSION</u></b>				
52	Crl.Rev.P./368/2022 WITH LCR 2 FILES, B/O	OSMAN GANI <b>Versus</b> FIROZA BEGUM	H A AHMED MR. R ALI	MR. A HUSSAIN MR. A HUSSAIN
<b><u>BAIL HEARING</u></b>				
53	AB/2986/2022 B/O.	PRANJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MS S PRASAD	PP, ASSAM
<b><u>ORDERS</u></b>				
54	Crl.Rev.P./484/2022 B/O	ADITYA KUMAR GUPTA <b>Versus</b> SRIMATI SABITA GUPTA	MR S N KRISHNATRAYA MR R YASIN	
<b><u>HEARING</u></b>				
55	Crl.A./274/2014 WITH LCR SIX FILES. B/O.	DILESWAR TANTI <b>Versus</b> STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.N DEKA MR.M K DAS(R-2) MS.Z ANJUMR-2 MR.M GOGOI PP, ASSAM MR.R KAMAN(R-2)

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	MACApp./114/2014	ABDUL SALAM <b>Versus</b> MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
2	MACApp./89/2015	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD AKSED ALI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.K BHATTACHARJEE-1 MR.U DAS(R-4) MR.D SARMAH(R-4) MS.M BHATTACHARJEE(R-1) MR.A DUTTA(R-5) MRS.P M DUTTA(R-5) MSN BORGHAIN(R-1)
3	MACApp./125/2015	SRI PRADEEP DAS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. and 2 ORS	MR.B CHAKRABORTY MR.U DAS MR.S K DAS	MR.A J SAIKIA(R-1) MR.N N BHUYAN(R-1) MR.U K DUTTA(R-1) MR.B KAKATI(R-1) MR.K BORAH-1
4	MACApp./398/2018	SRI ABHISHEK CHAKRABORTY <b>Versus</b> SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MS F N AHMED (R1 & 2) MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2)

LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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